

DIVISION BENCH
COURT - I

S-2

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.(CAA)/136(KB)2023
IN
C.A.(CAA)/121(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR.
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05TH SEPTEMBER, 2023, 10:30 A.M

IN THE MATTER OF	KURSEONG LOGISTIC INFRASTRUCTURE PRIVATE LIMITED
UNDER SECTION	SEC. 230-232 - SECOND MOTION

Appearances (via video conferencing/physically)

Mr.Shashi Agarwal,CA] For the Petitioner

ORDER

1. Ld.Authorised representative for the petitioner present.
2. In view of letter No.DCIT,Circle -4(1)/Kolkata/MCA/2022-2023 dated 18/08/2023 has been received by the Registry of this Tribunal from the office of Deputy Commissioner is taken on record.
3. Post this matter on **25/09/2023**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**